- (c) if so, when the decision was taken and what is the time schedule for each of the projects; and
 - (d) the details of the fund allotted for it?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) to (d) Questions do not arise.

Feasibility of double-decker trains

3173. SHRI SHYAMAL CHAKRABORTY: Will the Minister of RAILWAYS be pleased to state:

- (a) the feasibility of running double-decker trains; and
- (b) whether Government has consulted the experts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Non-airconditioned double decker coaches are already running on Indian Railways.

In the Railway Budget 2009-10, introduction of high capacity airconditioned double decker coaches having superior riding quality and comfort for intercity travel has been announced. The design of such coaches has been taken up by the Indian Railways and expert opinion/assistance shall be obtained, if considered necessary at any stage.

Development of Surat-Hazira railway line

3174. SHRI PARIMAL NATHWANI: Will the Minister of RAILWAYS be pleased to state:

- (a) what is the planning of Ministry of Railways/RVNL to develop Surat-Hazira railway line;
- (b) what is the status regarding financial contribution among different stakeholders/companies for this project;
 - (c) whether Government contemplates to allocate more funds to RVNL; and
- (d) as it is technically feasible to integrate this section as a part of dedicated freight corridor between Mumbai-Delhi, what is the planning of Ministry of Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Surat-Hazira new line is a port connectivity project which was handed over to Rail Vikas Nigam Ltd. (RVNL), a PSU under Ministry of Railways, for further development. On being approached by RVNL, Government of Gujarat *vide* resolution No. GID-102007-1213-G dated 10.06.2009 has finalised the alignment of Surat-Hazira rail line project. To review the progress of the implementation of this project and to facilitate fast implementation, Government of Gujarat has constituted a Committee under the Chairmanship of Chief Secretary, Government of Gujarat. RVNL is working out the cost of the finalised alignment and its bankability and will process the case for sanctioning of the project.

(b) Financial contribution among different stakeholders/companies will be decided on completion of the project development and establishment of its bankability. Presently